

F.No. 01(03)/Roster/CESTAT/2024-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.11.2024

**ORDER NO. 149 of 2024**

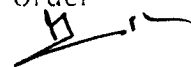
Hon'ble President is pleased to partially modify the roster order no. 137 of 2024 for **CESTAT, New Delhi** on **21.11.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 21.11.2024	Dr. Rachna Gupta, Hon'ble Member (Judicial)	Chamber Work
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters.

Note:

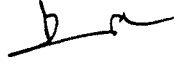
1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.11.2024

**ORDER NO. 150 of 2024**

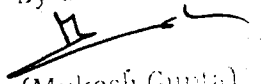
Hon'ble President is pleased to partially modify the roster order no. 137 of 2024 for **CESTAT, New Delhi** on **09.12.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 09.12.2024	Dr. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Part heard matter C/50998/2021 Ayaan Electronic Pvt. Ltd. Vs. C. C. New Delhi (ICD TKD)

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-  
SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar  
CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (ARI)/National Board/Website/Guar. CESTAT  
Copy:

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 21.11.2024

**ORDER NO. 151 of 2024**

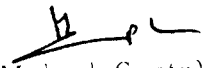
Hon'ble President is pleased to partially modify the roster order no. 137 of 2024 for CESTAT, New Delhi on **06.12.2024, 13.12.2024** and **20.12.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On <b>06.12.2024,</b> <b>13.12.2024</b> and <b>20.12.2024</b> at 10:30 a.m	Hon'ble Mr. Justice Dilip Gupta, President, and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	CST Appeals

Note:


1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, New Delhi /P.A. to Registrar/Deputy/Assistant Registrar  
CESTAT, New Delhi /Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File Office  
Copy:

  
Deputy Registrar